

Sl. No.	Name of the Company
129.	M/s. TSL Technologies Pvt. Ltd.
130.	M/s. Unique Fire Protection & Fabrication Consultants.
131.	M/s. Varisis Advanced Engineering & Soft Ware Tech. India Pvt. Ltd.
132.	M/s. Vectra Engg. Materials Pvt. Ltd.
133.	M/s. Vem Technologies Pvt. Ltd.
134.	M/s. Verdant Telemetry.
135.	M/s. Vipul Enterprises.
136.	M/s. Vyoneesh Rosebank Technologies Pvt. Ltd.
137.	M/s. Wipro Limited.
138.	M/s. Zen Technologies Ltd.

**Replacing of obsolete arms and equipments**

3351. DR. R. LAKSHMANAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has formulated any concrete plan to replace ageing and obsolete arms and equipments in phased manner;

(b) if so, the details thereof;

(c) the details of arms and ammunitions which have been replaced with modern equipment during the last three years; and

(d) whether these replaced arms are imported or indigenously produced?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) Replacement of ageing and obsolete arms and equipment is part of modernisation of the Armed Forces which is a continuous process based on threat perception, operational challenges, technological changes and available resources. The process is based on a 15 year Long Term Integrated Perspective Plan (LTIPP), five year Service Capital Acquisition Plan (SCAP) and Annual Acquisition Plan (AAP). Procurement of required equipment and weapon systems is carried out as per the AAP (2014-16) in accordance with the Defence Procurement Procedure (DPP) from various Indian and foreign vendors to keep the armed forces in a state of readiness.

The expenditure on Capital acquisition in respect of orders placed on Indian vendors and foreign vendors during the period 2011-12 to 2013-14 was 53.9% and 46.1% respectively.

**Demand for shifting of Naval base at Goa**

3352. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is a demand being made particularly from South Goa that the Naval Unit functioning at Dabolim, Goa should be shifted to Karwar or at any other appropriate place;

(b) if so, when this demand was made and the reasons therefor;

(c) whether Government is of the opinion that the demand is anti-national; and

(d) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Yes, Sir. Demand has been made in 2013 to shift the Naval unit from Dabolim, Goa.

(c) and (d) Shifting of the Indian Naval unit would be against national security interest due to its strategic location.

**Recruitment of the Armed Force Personnel**

3353. SHRI BHUPINDER SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the total strength of manpower in the different wings in the Army, the details thereof, State-wise;

(b) the plan for recruitment in the Army during the Twelfth Plan period;

(c) whether any priority will be given to the States having less number of Army personnel; and

(d) if so, by when?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) The total strength of manpower in different wings of Army, as on 1st July, 2014, is as under:

Officers : 39,585 (excluding Army Medical Corps, Army Dental Corps and Military Nursing Service).